

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 210
Apeal-172/ND/2023

IN THE MATTER OF:

Income Tax Officer, Ward-7(1), New Delhi ... Appellant

Versus

RoC, Delhi & Ors. ... Respondent

(M/s DPRS Infradevelopers Pvt. Ltd.)

Under Section: 252(1)

Order delivered on 10.11.2023

CORAM:

**SH. ASHOK KUMAR BHARDWAJ,
HON'BLE MEMBER (J)**

**SH. L. N. GUPTA,
HON'BLE MEMBER (T)**

PRESENT:

For the Appellant : Mr. Puneet Rai, Sr. Standing Counsel along with
Mr. Nikhil jain Adv.

For the Respondent :

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

Due to paucity of time, the matter is re-notified to 12.01.2024.

**Sd/-
(COURT OFFICER)**